

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).10380/2013

(From the judgement and order dated 02/09/2013 in GA No.1375/1991 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ZULFIQAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail,exemption from filing O.T. and office report)

WITH CRL.APPEAL D NO. 37832 of 2013

(With appln.(s) for c/delay in filing Crl.Appeal and office report)

Date: 13/01/2014 This Petition/appeal were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. Rauf Rahim,Adv.

Mr. Shakil Ahmed Syed, Adv.
Mohd.Parvez Dabas, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

S.L.P.(Crl.)No.10380/2013:

Application for exemption from filing Official Translation is
allowed.Notice on the Special Leave Petition as also on the application for
bail.

: 2 :

Crl.A.No.D37832/2013:

Delay condoned in filing the appeal.

Notice.

(G.V.Ramana)
Court Master(Vinod Kulvi)
Asstt.Registrar